

17.11.2015 Tuesday At 02.30 P.M. Mice Petitions	12.	229/RC/2015	PGCIL	Application preferred under Section 79(1)(c) and 79(1)(k) read along with 79(1)(f) of the Electricity Act, 2003 read with Regulation 21 of the Central Electricity Regulatory Commission (Sharing of Transmission Charges & Losses in Inter State Transmission) Regulations, 2010 along with Regulation 111 (Inherent Powers) and Regulation 115 (Power To Remove Difficulties) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 read with Regulation 2(1) (j) and Regulation 6(1) (d) of the Central Electricity Regulatory Commission (Payment of Fees) Regulations, 2012.
	13.	I.A. 31/2015 in 55/MP/2015	JITPL	Petition for the relinquishment of the Long Term Open Access under the Bulk Power Transmission Agreement dated 13.5.2010 under Regulation 18 read with Regulation 32 of the Central Electricity Regulatory Commission (Grant of Connectivity, Long Term Access and Medium Term Open Access in Inter-State Transmission and related matters) Regulations, 2009
19.11.2015 Thursday At 10.30. A.M. Miscellaneous Petition	1.	21/RP/2015	PGCIL	Petition Under Section 194 (1) (f) of the Electricity Act,2003 read with Regulation 103 of the CERC (Conduct of Business) Regulations 1999 for review of order dated 13.8.2015 in petition No. 300/TT/2013.
	2.	226/MP/2015	TRNEPL	Petition under Section 79 (1) (c) and 79 (1) (k) of the Electricity Act,2003 seeking appropriate directions for operationlasitation the LTA dated 14.9.2010 read with letter dated 27.12.2013 (<i>on admission</i>)
	3.	I.A.37/2015 in petition No. 116/MP/2015	EPMPL	Application for extension of time to liquidate the entire outstanding towards UI Charges
	4.	227/MP/2015	NLC	Petition seeking approval for revision of Lignite Transfer Price of NLC Basingsar Mines for the period 29.12.2011 to 31.3.2014 on account of truing up additional Capitalization, O&M, Income Tax and return on Equity (<i>On admission</i>).
	5.	236/MP/2015	KTL	Petition to recover transmission Charges from the date of Completion of first element of the Transmission Project (<i>On admission</i>).
	6.	23/MP/2014	PGCIL	Petition under Regulation 44 "Power to Relax" of the CERC (Terms and Conditions of Tariff) Regulations,2009 and Regulation 24 red with Regulation 111 of CERC (Conduct of Business) regulations 1999, for relaxation of CERC (Terms and Conditions of Tariff) Regulations 2009 (<i>On admission</i>)
	7.	239/MP/2015	APDCL	Petition under Regulation 21 "Power to Remove Difficulties"of the CERC(Sharing of Inter-State Transmission Charges and Losses) Regulation, 2010 in the matter abnormal hike of POC Charges of Assam following the implementation of the recent amendment vide CERC(Sharing of Inter-State Transmission Charges and Losses) (Third Amendment) Regulation, 2015. (<i>On admission</i>).
	8.	218/TL/2015	MTL	Petition under Section 14 red with Section 15 (1) of the Electricity Act, 2003 for grant of transmission license to Maheshwaram Transmission Limited.
	9.	219/ADP/2015	MTL	Application for adoption of Transmission Charges with respect to Transmission system established by Maheshwaram Transmission limited.